IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

. . . .

C.P. No.110(ND)/2009

IN THE MATTER OF:

Abinash Chander Mahajan & Ors.

Applicant/petitioners

M/s. Vikas Promoters Pvt. Ltd. & Ors.

Respondents

Order under Sections 397/398 of the Companies Act

Order delivered on 03.11.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Shri S.K. MOHAPATRA, Hon'ble Member(Technical)

For the Petitioner/Applicant : Mr. K. Datta, Ms. Prachi Johri, Advs.

For the Respondent

Mr. Sunil Fernades, Mr. Siddharth Sharma,

Advs.

ORDER

On account of paucity of time, hearing is deferred to 17th November, 2017.

> (CHIEF JUSTICE M.M.KUMAR) PRESIDENT

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(S.K. MOHAPATRA) MEMBER(TECHNICAL)

03.11.2017 V. Sethi